

**Production of Copper Lead and Zinc
by Sikkim Mining Corporation**

10576. DR. KRUPASINDHU BHOI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the quantity of copper, zinc and lead concentrates produced by Sikkim Mining Corporation during 1983 ;

(b) what was its production target ; and

(c) the steps to improve its functioning ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) and (b) Targets and production of various concentrates by Sikkim Mining Corporation during the financial year 1983-84 were as given below :—

	Target (in MT)	Actual pro- duction (in MT)
Copper concentrates	324	342
Lead concentrates	158	94
Zince concentrates	638	459

(c) Steps taken/being taken by the Corporation to improve its functioning include :—

- (i) exploring possibilities for selling lead concentrates which remain unsold due to high bismuth contents ;
- (ii) development of lower levels of the mine ;

(iii) modifications in the beneficiation plant to improve performance.

Killing of Nirankairs

10577. SHRI RAMJIBHAI MAVANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of Nirankari persons have been killed or injured extremists during February, 1980, to 17 April, 1984 in Punjab, Himachal Pradesh, Haryana, Delhi and other parts of the country ;

(b) if so, the details thereof ;

(c) the actions taken to find out and to arrest the killers and culprits ; and

(d) the concrete steps taken to save and protect the lives and properties of Nirankaris people ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c) Information is being collected and will be laid on the table of the House.

(d) The authorities have taken various steps for the protection of Nirankaris and their properties. These include providing of Security man and strengthening of security arrangements.

Re-Promulgation of Ordinances in Bihar

10578. SHRI RAM VILAS PASWAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a petition by Dr. C. D. Wadhwa of the Gokhale Institute of Politics and Economics, Pune, challenging the re-promulga-